

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 35/2024 (SZ)
EARLIER O.A. NO. 637/2023 (PB)**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on the news item in Daijiworld Dt.
26.10.2023 titled "***Mangalore: Illegal
stone quarry mining - Contractor
threatens local residents***"

Versus

Deputy Commissioner, Dakshina Kannada and Ors

...Respondents

Index

S. No.	Document	Pages
1.	Further Report on behalf of Respondent No. 1 (Deputy Commissioner, Dakshina Kannada District)	1-3
2.	<u>Annexure R-1</u> True copy along with translated copy of Sub Registrar office Guidance Value of land	4-8
3.	<u>Annexure R-2</u> True Copy along with translated copy of auction notice dated 24.04.2026	9-10

Filed by



**Darpan KM
Standing Counsel
State of Karnataka
LGF, K-6**

**Lajpat Nagar – III, New Delhi – 110 024
darpan.advocate@gmail.com | +91 98991 25060**

Date: 28.04.2026

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 35/2024 (SZ)
EARLIER O.A. NO. 637/2023 (PB)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on the news item in Daijiworld
Dt. 26.10.2023 titled "**Mangalore:
Illegal stone quarry mining -
Contractor threatens local
residents**"

Versus

Deputy Commissioner, Dakshina Kannada and Ors ...Respondents

Further REPORT ON BEHALF OF RESPONDENT NO. 1

MOST RESPECTFULLY SHOWETH:

1. That the instant report is being filed pursuant to the order dated 16.02.2026 passed by this Hon'ble Tribunal in the instant matter, pertaining to realization of the remaining environmental compensation of Rs. 4,80,000/- from the violator.
2. With respect to the queries posed and the observations made in the order dated 16.02.2026, it is submitted as follows:
3. **Re: Reattachment of Vehicles** – It is submitted that the vehicles attached previously have not been reattached, the State has already attached the land belonging to the defaulter Mr. Suresh Sanjeeva

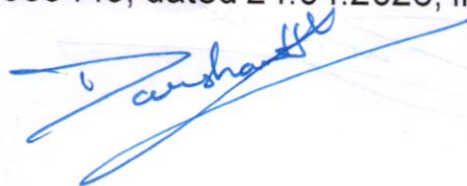


Bhandary for the very same environmental compensation which is due to be paid under the present Original Application. The attachment has already been incorporated in the RTC as well.

4. **Details of Attached Property** – The details of the land belonging to the defaulter that has been attached are as follows:


District	Dakshina Kannada	
Taluk	Mangaluru	
Village	Neerumarga	
Sy No and extent:	4/1A (0.70 acres), 4/2 (0.18 acres), 4/5A (1.36 acres) Total extent- 2.24 acres	
Land Type	Converted land- 1.08 acres Khushki land- 1.16 acres Total extent- 2.24 acres	
Guidance value of land as per Sub Registrar Office	Converted land	Rs 6,500/- per square mtr.
	Khushki land	Rs 1,81,20,000 per acre.
Total value of 2.24 acres	Rs 4,94,29,140/- (Rs Four Crore Ninety-Four Lakhs Twenty Nine Thousand One Hundred and Forty Only).	

5. True Copy along with translated copy of Sub Registrar Office Guidance Value of land is annexed herewith as **Annexure R-1**.
6. The defaulter has failed to pay the balance penalty amount of Rs. 4,80,000/- till date. Therefore, the Tahsildar, Mangaluru Taluk has issued Auction notice bearing no: Tax/CR/40/25-26 and Tax/CR/19/2025/959448, dated 24.04.2026, informing the public that

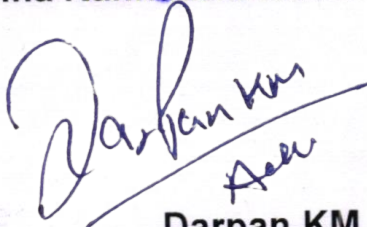


the property belonging to the defaulter Shri Suresh Sanjeeva Bhandary S/o Sanjeeva Anthappa Bhandary bearing Sy No 4/1A (0.70 acres) 4/2 (0.18 acres) and 4/5A (1.36 acres) will be sold through public auction on 02.05.2026 at 11.00 AM and interested bidders can participate in the auction. After the auction of the said lands, the Tahsildar will remit the amount which is due to the Government and also recover the cost of the sale and pay the balance amount to the defaulter.

7. True Copy along with translated copy of auction notice dated 24.04.2026 is annexed herewith as **Annexure R-2**.
8. It is hereby submitted that necessary steps have been taken to recover the amount due from the defaulter. In view of the above, the present original application may be disposed of.


Respondent No. 1
Deputy Commissioner
Dakshina Kannada District

Filed by


Darpan KM
Standing Counsel
State of Karnataka

Date:28.04.2026

೨೫

2023-24 ನೇ ಸಾಲಿನ ಮಂಗಳೂರು ತಾಲೂಕು ಉಪನೋಂದಣಿ ಕಛೇರಿಯ ಮಹಾನಗರಪಾಲಿಕೆ/ನಗರಸಭೆ/ಪುರಸಭೆ/ಪಟ್ಟಣ ಪಂಚಾಯತಿ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಪರಿಷ್ಕೃತ ಅಂದಾಜು ಸರಾಸರಿ ಮಾರುಕಟ್ಟೆ ಮೌಲ್ಯದ ಮಾರ್ಗಸೂಚಿ ದರಪಟ್ಟಿ

			REVISED RESIDENTIAL SITE RATE PER Sq.Mtr				
			ನಿವೇಶನಗಳ ಪ್ರಸ್ತುತ ದರ ಪ್ರತಿ ಚದರ ಮೀಟರ್ ಗೆ	ಖುಷಿ ಪುಂಜ ಪ್ರಸ್ತುತ	ತೆರಿ/ನಂಜ I ಪ್ರಸ್ತುತ	ಭಾಗಾಯ್ತು ಪ್ರಸ್ತುತ	ಭಾಗಾಯ್ತು/ ತಂಗುಲಡಿಕೆ ಪ್ರಸ್ತುತ
	ಕಾಟಿಪಳ್ಳಿ ಗ್ರಾಮ (ಸುರತ್ಕಲ್ ಹೋಬಳಿ)	Katipalla Village (Surathkal Hobli)		35,20,000	30,60,000	31,85,000	3,379,000
1	ಸಂಪನ್ಮೂಲ ಪ್ರದೇಶ-ಸ.ನಂ. 14, 15, 29, 43, 45, 68, 69, 135	Potential Area -S.No. 14, 15, 29, 43, 45, 68, 69, 135		38,19,400	33,30,000	34,62,000	3,672,000
2	ಐಕಾನ್	Aicon	28,000				
3	ಐಕಾನ್ ರೆಸಿಡೆನ್ಸಿ	Aicon Residency	25,000				
4	ಐಕಾನ್ ಸ್ಕೇರ್	Aicon Square	28,000				
5	ಆಯಿಷಾ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Aisha Apartment	25,600				
6	ಆಲಿಫ್ ದಿ ಗೋಲ್ಡ್	Allief The Gold	27,000				
7	ಬಿ. ಆರ್. ಆರ್. ರೆಸಿಡೆನ್ಸಿ	B. R. R. Residency	26,400				
8	ಬ್ರಮರಾಂಬಿಕ ಎನ್ ಕ್ಲೇವ್	Bramarambika Enclave	26,500				
9	ಸಿಟಿ ಡಾಮರಿನ್	CITI DAMARIS	26,000				
10	ದಯ್ಯಿನ್ ಪ್ಯಾಲೇಸ್	Dayyin Palace	28,000				
11	ಡೆಕ್ಕನ್ ವಿಲ್ಲಾಸ್	Deccan Villas	28,000				
12	ಡೈಮಂಡ್ ಔರ	Diamond Aura	26,500				
13	ಡೈಮಂಡ್ ಹೆರಿಟೇಜ್	Diamond Heritage	28,000				
14	ಡ್ಯೂನ್ಸ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Dunes Apartment	23,200				

15	ಗೌತಮ್ ಗೌರವ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Gautham Gaurav Apartment	27,000					
16	ಗೋಲ್ಡನ್ ಟ್ಯುಲಿಪ್	Golden Tulip	26,000					
17	ಹಸನ್ ಬೈತ್	Hasan Baith	27,000					
18	ಜೋಹರಾ ರೆಸಿಡೆನ್ಸಿ	Johara Residency	27,000					
19	ಖತೀಜ ಘರ್	Khathija Ghar	26,500					
20	ಕ್ರಿಸ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Kriss Apartments	27,000					
21	ಮಾವರಿ ಹೌಸ್	Mavari House	26,500					
22	ನಾಸಾ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Nasa Apartment	26,000					
23	ಪಾಲೆಮಾರ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Palemar Apartment	26,000					
24	ಪಲ್ಮಾರ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Palmar Apartment	26,500					
25	ಪಾರ್ಕ್ ರೋಯಲ್	Park Royal	26,500					
26	ಪಾತಿಮಾ ರೆಸಿಡೆನ್ಸಿ	Pathima Residency	26,000					
27	ಪ್ಲಾಝಾ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Plaza Apartment	27,000					
28	ಪ್ರಥಮ್ ಕಾಂಪ್ಲೆಕ್ಸ್ / ಹೈಟ್ಸ್	Pratham Complex / Heights	26,000					
29	ರೀಗಲ್ ರೆಸಿಡೆನ್ಸಿ	Regal Residency	27,500					
30	ರಿಯಾ ಅವೆನ್ಯೂ	Riya Avenue	27,000					
31	ಎಸ್4 ಸ್ಟಾರ್ ಅವೆನ್ಯೂ	S4 Star Avenue	28,000					
32	ಎಸ್4 ಸೂರ್ಯ ಚೇಂಬರ್ಸ್	S4 Surya Chambers	24,400					
33	ಸಮೋರ ವ್ಯಾಲಿ	Samoara Valley	27,000					
34	ಶಾಮ್ ಆರಕೇಡ್	Sham Arcade	27,000					
35	ಶಮಾ ಕೋರ್ಟ್	Shama Court	26,000					
36	ಶ್ರೇಯ ರೆಸಿಡೆನ್ಸಿ	Shreya Residency	26,000					
37	ಸುಮುದ ಆರಕೇಡ್	Sumuda Arcade	27,000					
38	ತಮಾಮ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Thamam Apartment	27,000					
39	ತಾಮರ	Thamara Apartment	27,000					
40	ತಾರಾ ರೆಸಿಡೆನ್ಸಿ	Thara Residency	29,000					
41	ವಿಂಟೇಜ್	Vintage						

೧೩೦

1163	ಪೊಂಪೈ ವಿವ್ ವಾಯಿಂಟ್	Pompei View Point	26,000					
1164	ತಂಕುಳಿವಾಡಿ - ಮುಖ್ಯ ರಸ್ತೆ	Thenkulipadi - Main Road		3500				
1165	ತಂಕುಳಿವಾಡಿ - ಅಡ್ಡ ರಸ್ತೆ	Thenkulipadi - Cross Road		2500				
1166	ತಂಕುಳಿವಾಡಿ - ಒಳಪ್ರದೇಶ	Thenkulipadi - Interior		2000				
	ನೀರುಮಾರ್ಗ ಗ್ರಾಮ (ಗುರುಪುರ ಹೋಬಳಿ)	Neerumarga Village (Gurupura Hobli)			18,120,000	1,585,000	1,942,000	2,398,000
1167	ಮಾಣೂರು ಹೈಟ್ಸ್	Manoor Heights	25,000					
1168	ರೆಡ್ ರೋಕ್ಸ್	Red Rocks	24,000					
1169	ಸಾಗರ್ ಸಿರಾ ಸಾಗರ್ ಹಿಲ್ಸ್	Sagar's Cira Sagar Hills	25,000					
1170	ಸಾಗರ್ XIA	Sagar XIA	24,500					
1171	ಸ್ನೇಹ ಹೈಟ್ಸ್	Sneha Heights	25,000					
1172	ದಿ ಲೆಜೆಂಡ್ ಬೈ ಅಗ್ರಾಜಾ	The Legend By Agraja	25,000					
1173	ವಿಲ್ಲೋಸ್ ರೆಸಿಡೆನ್ಸಿ	Willows Residency	24,500					
1174	ಪಾಂಚಜನ್ಯ	PANCHAJANYA	25,000					
1175	ಕ್ರಿಸ್ಟಲ್ ಸೆಂಟರ್	CRYSTAL CENTRE	26000 33800					
1176	ಮೆನೆಜೀಸ್ ರೆಸಿಡೆನ್ಸಿ	Menezes Residency	24,000					
1177	ನೀರುಮಾರ್ಗ - ಮುಖ್ಯ ರಸ್ತೆ	Neerumarga - Main Road		6500				

೧೨೨

1178	ನೀರುಮಾರ್ಗ - ಅಡ್ಡ ರಸ್ತೆ	Neerumarga - Cross Road	4500				
1179	ನೀರುಮಾರ್ಗ - ಒಳಪ್ರದೇಶ	Neerumarga - Interior	3500				
	ಪದುಶೆಡ್ಡೆ ಗ್ರಾಮ (ಸುರತ್ಕಲ್ ಹೋಬಳಿ)	Padushedde Village (Surathkal Hobli)		952,000	836,000	1,106,000	1,533,000
1180	ಪದುಶೆಡ್ಡೆ - ಮುಖ್ಯ ರಸ್ತೆ	Padushedde - Main Road	4000				
1181	ಪದುಶೆಡ್ಡೆ - ಅಡ್ಡ ರಸ್ತೆ	Padushedde - Cross Road	3500				
1182	ಪದುಶೆಡ್ಡೆ - ಒಳಪ್ರದೇಶ	Padushedde - Interior	2000				
	ಪದುಪೆರಾರ ಗ್ರಾಮ (ಗುರುಪುರ ಹೋಬಳಿ)	Paduperara Village (Gurupura Hobli)		952,000	837,000	1,106,000	1,533,000
1183	ಪದುಪೆರಾರ - ಮುಖ್ಯ ರಸ್ತೆ	Paduperara - Main Road	4500				
1184	ಪದುಪೆರಾರ - ಅಡ್ಡ ರಸ್ತೆ	Paduperara - Cross Road	2500				
1185	ಪದುಪೆರಾರ - ಒಳಪ್ರದೇಶ	Paduperara - Interior	2000				
	ಪೆರ್ಮುದೆ ಗ್ರಾಮ (ಸುರತ್ಕಲ್ ಹೋಬಳಿ)	Permude Village (Surathkal Hobli)		952,000	837,000	1,158,000	1,380,000
1186	ಪೆರ್ಮುದೆ ರಾಜ್ಯ ಹೆದ್ದಾರಿ - ಸ.ನಂ. 34, 144	Permude State Highway - S.No. 34, 144	5000	1,082,000	951,000	1,316,000	1,568,000
1187	ಅಂಬಲ್ ಪ್ಯಾರಡೈಸ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್	Ambal Paradise Apartment	24,500				
1188	ಪೆರ್ಮುದೆ - ಮುಖ್ಯ ರಸ್ತೆ	Permude - Main Road	4000				
1189	ಪೆರ್ಮುದೆ - ಅಡ್ಡ ರಸ್ತೆ	Permude - Cross Road	3500				

ರೈರಾಲ್ ಪ್ರತಿ ದೃಢೀಕರಿಸಿದೆ

SUB-REGISTRAR

Translated Copy of Annexure R-1

Revised Estimated Average Market Value Guidance price list for the year 2023-24 falling within the jurisdiction of Municipal Corporation/ City Council/ Municipality/Town Panchayath of Mangaluru Taluk Sub Registrar Office			
Village			Revised Residential Site Rate per square Mtr
Neerumarga Village (Gurupura Hobli)			
1177	Neerumarga - Main Road	Neerumarga - Main Road	6500
1178	Neerumarga - Cross Road	Neerumarga - Cross Road	3500
1179	Neerumarga- Interior	Neerumarga- Interior	3500

Annexure R-2

ದ.ಕ.ವಿಲ್ವಾ ಮಂಗಳೂರು ತಾಲೂಕು ತಹಶೀಲ್ದಾರರವರ ಕಾರ್ಯಾಲಯ

: ಸ್ವಿರಾಸ್ತಿ ಏಲಂ ಪ್ರಕಟಣೆ:

ಸಂಖ್ಯೆ: ಟ್ಯಾಕ್ಸ್/ಸಿಆರ್/40/25-26
 ಸಂಖ್ಯೆ: ಟ್ಯಾಕ್ಸ್/ಸಿಆರ್/19/2025/ಇ-959448

ದಿನಾಂಕ: 24-04-2026

ಕಾರ್ಪೊರೇಷನ್ ಈ ಮೂಲಕ ತಿಳಿಯಪಡಿಸುವುದೇನೆಂದರೆ ಈ ಕೆಳಗಿನ ಪರಿವಿಡಿಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಸ್ವಿರಾಸ್ತಿಯನ್ನು ಈಗಾಗಲೇ ಸರಕಾರಕ್ಕೆ ಸಂದಾಯವಾಗಬೇಕಾದ ಬಾಕಿ ವಸೂಲಿಗಾಗಿ ಮುಖ್ಯೋದೇಶಿ ವಾಕಲಾಗಿದ್ದು, ಈ ಸ್ವಿರಾಸ್ತಿಯನ್ನು ಹರಾಜಿನ ಮೂಲಕ ಮಾರಾಟ ಮಾಡಲಾಗುವುದು. ಆಸಕ್ತಿಪುಳ್ಳ ಬಿಡ್ಡುದಾರರು ಹರಾಜಿನಲ್ಲಿ ಭಾಗವಹಿಸಿ ಸ್ವಿರಾಸ್ತಿಯನ್ನು ಕ್ರಯಕ್ಕೆ ಸಡಕೊಳ್ಳಬಹುದಾಗಿದೆ. ಹೆಚ್ಚಿನ ಮಾಹಿತಿಯನ್ನು ತಾಲೂಕು ಕಛೇರಿಯಲ್ಲಿ ಇಚ್ಛೆಯುಳ್ಳ ಬಿಡ್ಡುದಾರರು ಕಛೇರಿ ವೇಳೆಯಲ್ಲಿ ಸಡೆಯಬಹುದಾಗಿದೆ. (ಬಿ.ಸಿ.ಐ: ಬೇರೆ ನ್ಯಾಯಾಲಯದ ಜಜ್ಜಿ ಆದೇಶ ಸಂಬಂಧಪಟ್ಟ ಸ್ವಿರಾಸ್ತಿಯ ಪೆಹಣೆಯಲ್ಲಿ ದಾಖಲಿದೆಯೇ ಎಂಬ ಬಗ್ಗೆ ಸಂಬಂಧಪಟ್ಟ ಕಂದಾಯ ನಿರೀಕ್ಷಕರು ಪರಿಶಿಲಿಸುವುದು)

: ಪರಿವಿಡಿ:

ಕ್ರಮ ಸಂಖ್ಯೆ	ಕಡತ ಸಂಖ್ಯೆ	ಬಾಕಿದಾರರ ಹೆಸರು	ಸರಕಾರಕ್ಕೆ ಸಲ್ಲಬೇಕಾದ ಬಾಕಿ ಮೊಬಲಗು	ಹರಾಜು ಮಾಡುವ ಸ್ವಿರಾಸ್ತಿಯ ವಿವರ	ಹರಾಜು ನಡೆಸುವ ಅಧಿಕಾರಿಯ ಹೆಸರು	ಹರಾಜು ನಡೆಯುವ ದಿನಾಂಕ ಮತ್ತು ಸ್ಥಳ
1	2	3	4	5	6	7
1	1) ಸಂಖ್ಯೆ: ಟ್ಯಾಕ್ಸ್/ಸಿಆರ್/40/25-26 2) ಸಂಖ್ಯೆ: ಟ್ಯಾಕ್ಸ್/ಸಿಆರ್/19/2025/ಇ-959448 ದಿನಾಂಕ: 24-04-2026	ಶ್ರೀ ಸುರೇಶ್ ಸಂಜೀವ ಭಂಡಾರಿ ಬಿನ್ ಸಂಜೀವ ಅಂತಪ್ಪ ಭಂಡಾರಿ (ಫ್ಯಾಮಿಲಿ ಚಾರಿಟೇಬಲ್ ಟ್ರಸ್ಟ್) ಬೊಮ್ಮಾರ ಹೌಸ್ ಕಡಂದಲೆ ಗ್ರಾಮ ಮೂಡಬಿದ್ರೆ ತಾಲೂಕು	ರೂ.4,80,000/-	ಮಂಗಳೂರು ತಾಲೂಕು ನಿರೂಪಣೆ ಗ್ರಾಮದ ಸ.ನಂ. 4/1 ಎ 0.70 ಎಕ್ರೆ, 4/2 0.18 ಎಕ್ರೆ, 4/5ಎ 1.36ಎಕ್ರೆ ಜಮೀನು ಮತ್ತು ಅದರಲ್ಲಿತಕ್ಕ ಸರ್ವಾಧಿ ಸೊತ್ತುಗಳ ಸಹಿತ	ಉಪತಹಶೀಲ್ದಾರರು ಗುರುಪುರ ಹೋಬಳಿ	ದಿನಾಂಕ 02-05-2026 ರಂದು ಪೂರ್ವಾಹ್ನ 11.00 ಗಂಟೆಗೆ ಉಪ ತಹಶೀಲ್ದಾರರು ಗುರುಪುರ ಹೋಬಳಿ ಮಂಗಳೂರು ತಾಲೂಕು

ತಹಶೀಲ್ದಾರರು
 ಮಂಗಳೂರು ತಾಲೂಕು

ರಿಗೆ,

- 1) ಶ್ರೀ ಸುರೇಶ್ ಸಂಜೀವ ಭಂಡಾರಿ ಬಿನ್ ಸಂಜೀವ ಅಂತಪ್ಪ ಭಂಡಾರಿ (ಫ್ಯಾಮಿಲಿ ಚಾರಿಟೇಬಲ್ ಟ್ರಸ್ಟ್) ಬೊಮ್ಮಾರ ಹೌಸ್ ಕಡಂದಲೆ ಗ್ರಾಮ ಮೂಡಬಿದ್ರೆ ತಾಲೂಕು ಇವರ ಮುಖಾಂತರ ಜ್ಯಾರಿ ಮಾಡಲು ಕಳುಹಿಸಿದೆ. ಜ್ಯಾರಿ ಮಾಡಿದ ಬಗ್ಗೆ ಪ್ರತಿಯನ್ನು ಈ ಕಚೇರಿಗೆ ಸಲ್ಲಿಸಲು ಕೋರಿದೆ.
- 2) ಕಂದಾಯ ನಿರೀಕ್ಷಕರು, ಗುರುಪುರ ಹೋಬಳಿ ಇವರಿಗೆ ಹರಾಜು ಕೈಗೊಳ್ಳಲು ಕ್ರಮಕ್ಕಾಗಿ
- 3) ಕಂದಾಯ ನಿರೀಕ್ಷಕರು/ಗ್ರಾಮ ಅಧಿಕ ಅಧಿಕಾರಿ ನಿರೂಪಣೆ ಇವರಿಗೆ ಹರಾಜಿನ ದಿನದಂದು ಹಾಜರಾಗಿ ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆಯಲ್ಲಿ ಬಿಡ್ಡುದಾರರು ಭಾಗವಹಿಸಲು ಕ್ರಮವಹಿಸುವುದು ಮತ್ತು ಪತ್ರಿಕಾ ಪ್ರಕಟಣೆಗಾಗಿ ಸ್ವಿರಾಸ್ತಿ ಹರಾಜು ಪ್ರಕಟಣೆಯನ್ನು ದೈನಂದಿನ ಪತ್ರಿಕೆಯಲ್ಲಿ ಪ್ರಕಟಿಸಿ, ಪ್ರಕಟಿತ ಪ್ರತಿಯನ್ನು ತುರ್ತಾಗಿ ಈ ಕಚೇರಿಗೆ ಸಲ್ಲಿಸಲು ತಿಳಿಸಿದೆ
- 4) ಶ್ರೀ ಸುರೇಶ್ ಸಂಜೀವ ಭಂಡಾರಿ ಬಿನ್ ಸಂಜೀವ ಅಂತಪ್ಪ ಭಂಡಾರಿ (ಫ್ಯಾಮಿಲಿ ಚಾರಿಟೇಬಲ್ ಟ್ರಸ್ಟ್) ಬೊಮ್ಮಾರ ಹೌಸ್ ಕಡಂದಲೆ ಗ್ರಾಮ ಮೂಡಬಿದ್ರೆ ತಾಲೂಕು ಇವರಿಗೆ ಸ್ವೀಡ್ ಫೋಸ್ಡ್ ಮೂಲಕ ಕಳುಹಿಸಿದೆ
- 5) ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ದಕ್ಷಿಣ ಕನ್ನಡ ಜಿಲ್ಲೆ ಮಂಗಳೂರು ಇವರಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

Translated Copy of Annexure R-2

Office of the Tahsildar, Mangaluru Taluk Dakshina Kannada District

Immovable Property Auction Notice

No: Tax/CR / 40/25-26

No: Tax/CR/19/2025/959448

Date: 24/04/2026

The public is hereby informed that the immovable property described in the following schedule has already been attached for recovery of arrears due to the Government and this immovable property will be sold through auction. Interested bidders may purchase the immovable property at the auction. Further information may be obtained by interested bidders at the Taluk Office during office hours (Important Note.: The Revenue Inspector concerned shall report whether the attachment order of another court has been recorded in the register of the immovable property concerned).

Description of Land

Sl No	File No	Defaulter Name	Amount Due to the Government	Details of properties to be auctioned	Designation of officer conducting the auction	Place and time of auction
1	No: Tax/CR / 40/25-26 No: Tax/CR/19/2025/959448	Shri Suresh Sanjeeva Bhandary S/o Sanjeeva Anthappa Bhandary (Family Charitable Trust) Bommara House, Kadandale Village Moodabidre Taluk	Rs 4,80,000/-	Mangaluru Taluk Neerumarga Village Sy No 4/1A- 0.70 Acres, 4/2- 0.18 acres, 4/5A- 1.36 acres along with assets	Deputy Tahsildar Gurupura Hobli	Date: 02/05/2026, 11.00 AM Office of the Deputy Tahsildar, Gurupura Hobli, Mangaluru Taluk

sd
Tahsildar
Mangaluru Taluk

- To,
- 1 Shri Suresh Sanjeeva Bhandary S/o Sanjeeva Anthappa Bhandary (Family Charitable Trust) Bommara House, Kadandale Village Moodabidre Taluk- through the Tahsildar Moodabidre Taluk- served copy shall be submitted to this office without fail.
 - 2 The Revenue Inspector, Gurupura Hobli- for further necessary action
 - 3 The Revenue Inspector/ Village Administrative Officer- to be present on the date of auction. To publish the auction notice in the daily newspaper and submit a copy of paper publication to this office. To give wide publicity about the auction..
 - 4 Shri Suresh Sanjeeva Bhandary S/o Sanjeeva Anthappa Bhandary (Family Charitable Trust) Bommara House, Kadandale Village Moodabidre Taluk- through Speed Post
 - 5 The Hon'ble Deputy Commissioner, Dakshina Kannada District, Mangaluru for information